NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/14	TP 6/17 For hearing		433(e) / 433(f)	Vishwas Concrete Pvt. Ltd. Vs Uttam Sagar Development & Construction Pvt. Ltd.

L SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Perikul. K. Argun Adv. Jes Pelihones 2. Shiva Shier fold. Adv W Rispace

ORDER

Matter is listed today for suggesting the name of IRP. Shri Shivshankar Reddy, appeared for Corporate Debtor. He undertakes to file Vakalat for Corporate Debtor. He has also reported that part payment was made by the Operational Creditor to the Corporate Debtor. Counsel for the Petitioner also accepted that some payment was made to the Operational Creditor by the Corporate Debtor. List it on 21.02.2018.

Member (T)

Member (J)